

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 130 OF 2019**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Power Generating Company Ltd. .... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Tanya Sareen

Counsel for the Respondent(s) : Ms. Pratiti Rungta  
Mr. Shivankur Shukla for R-1  
  
Mr. G. Umapathy  
Ms. Vaishnavi V  
Ms. Pavitra B. for R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **20.01.2020.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

kt/mkj